

ITEM NO.1
(Part-heard)

COURT NO.13

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8337-8338/2017

M/S. INNOVENTIVE INDUSTRIES LTD

Appellant(s)

VERSUS

ICICI BANK & ANR.

Respondent(s)

(FOR ADMISSION FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT ON IA 47192/2017 FOR STAY APPLICATION ON IA 47194/2017 FOR
PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 47198/2017

Date : 22-08-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Dr. A.M. Singhvi, Sr. Adv.
Mr. Shikhil Suri, Adv.
Mr. Kamaldeep Dayal, Adv.
Mr. Shiv Kumar Suri, AOR
Ms. Manik Joshi, Adv.
Ms. Ambika Bedi, Adv.

For Respondent(s) Mr. Harish N. Salve, Sr. Adv.
Mr. Indranil Deshmukh, Adv.
Mr. Kapil Arora, Adv.
Mr. Animesh Bisht, Adv.
Mr. Karan Khanna, Adv.
For M/s. Cyril Amarchand Mangaldas, AOR

Mr. Rajiv S. Roy, Adv.
Mr. Avrojyoti Chatterjee, AOR
Mr. Abhijit S. Roy, Adv.
Mrs. Jaya Shree Saha, Adv.
Mr. Sebat Kumar Deuria, Adv.
Mr. Anand Swain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard in-part.

List for further hearing tomorrow i.e. 23.08.2017 as
part-heard.

(R. NATARAJAN)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER